

THE OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
PATIALA HOUSE COURT, NEW DELHI DISTRICT, NEW DELHI

ORDER


Sub: Advisory for isolation / self quarantine:

This Office has been informed that Sh. Irfan Ahmed , Ld. APP in the court of Sh. Dharmender Rana, Ld ASJ-02, Patiala House Courts, New Delhi has been tested Corona / Covid-19 Positive on 01.04.2021.

Further, It is stated that he came into primary contact with Sh. Dharmender Rana, Ld. ASJ-02, PHC, NDD and the other staff of the court namely Sh. Keshav Nand (Reader), Ms. Sarika (P.A), Sh. Shashi Kant (P.A), Sh. Pankaj Bharti (JJA), Sh. Vibha Sharma (JJA), Sh. Satish Kumar (Orderly), Sh. Bijender Singh (Naib court) and Sh. Randeep Singh (Naib court).

Therefore, it is unanimously resolved that Sh. Dharmender Rana, Ld. ASJ-02, PHC, NDD, Sh. Keshav Nand (Reader), Ms. Sarika (P.A), Sh. Shashi Kant (P.A), Sh. Pankaj Bharti (JJA), Sh. Vibha Sharma (JJA), Sh. Satish Kumar (Orderly) allowed quarantine/Isolation for 05 days from the date of their last contact with the corona positive person in accordance with the protocol/ guidelines issued by the Government of India/ Government of NCT of Delhi.

This order is being issued on the recommendations of the Corona Virus Crisis Management Committee of PHC, New Delhi and with the approval of the Ld. Principal District & Sessions Judge, PHC, New Delhi.


PREETI PAREWA
Administrative Civil Judge
Patiala House Courts, New Delhi